

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In pursuance of High Court of Delhi, New Delhi Order No.35/G-I/Gaz.IA/DHC/2023 dated 29.08.2023 and as per the list furnished from Commercial Courts-01, 02 & 03 (West) with regard to pending civil suits and applications related to commercial disputes of specified value and to meet with the equal distribution of cases, the cases mentioned in column No.3, presently pending in the Courts mentioned in column No.2 are hereby withdrawn and assigned to the Courts mentioned in Column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Dinesh Bhatt, DJ (Commercial Court)-01	More than 5 years old cases Sl. No.153 5 Years and less than 5 years old cases Sl. No.1 to 9, 20 to 29, 39, 61, 74, 86, 95, 110 to 152, 154, 177 to 191, 204 to 209, 212 to 413, 419 to 518, 769 to 778, 800 to 829, 831 to 886, 903 & 925 to 927	Sh. Sanjay Jindal, DJ Commercial Court -04 = 492 cases
2	Ms. Hemani Malhotra, DJ (Commercial Court)-02	Annexure 'A' Sl. No.1 to 6, 159 to 167, 176 to 181, 195 to 227, 254 to 553, =354 cases Annexure 'B' Sl. No.21 to 27, 29 to 33, 43 to 50, 64, 71 to 76, 94 to 97, 103 to 107, 113 to 117, 123, 124, 126, 127 = 46 cases	Sh. Ajay Gupta, DJ Commercial Court -05 = 400 cases
3	Sh. Dig Vinay Singh, DJ (Commercial Court)-03	More than 5 years old cases Sl. No.4 to 6 = 03 cases 5 Years and less than 5 years old cases Sl. No. 7 to 21, 38 to 43, 63 to 68, 72 to 95, 112 to 156, 182 to 436, 751 to 810 =411 cases	Sh. Naresh Kumar Malhotra, DJ Commercial Court -06 = 414 cases

Important Note :-

1. The transferor Court shall send the case files/ records/proceedings to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. If there is any case connected/Execution/Counter Claim etc. with the above said cases apart from the cases transferred as stated above, the same shall also be sent to the transferee Court alongwith the main case(s).


(VINOD KUMAR) 02/09/23

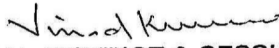
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

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No. 1013/30907-30922 /Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 02-11-23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)